

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9073-9074/2021

THE STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

Date : 13-05-2022 These petitions were called on for hearing today.

For Petitioner(s)

Mr. B. V. Balaram Das, AOR

For Respondent(s)

Mr. Kartikeya Bhargava, AOR

UPON hearing the counsel, the Court made the following
O R D E R

SLP(Cr1.) No.9073/2021

Petitioner is granted two weeks' time to take fresh steps and/or file fresh particulars in respect of unserved sole respondent.

SLP(Cr1.) No.9074/2021

Sole respondent is duly represented.

List on 12.8.2022.

AVANI PAL SINGH
Registrar